

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: November 17, 2006**

**No. 1721 /DR(S)/2006**

Sri **Mohd. Ashraf Ansari**, Additional Chief Judicial Magistrate, Kairana (Muzaffarnagar) to be Civil Judge, Senior Division, Kairana (Muzaffarnagar) vice Sri Anil Kumar.

**No. 1722 /DR(S)/2006**

Sri **Anil Kumar**, Civil Judge, Senior Division, Kairana (Muzaffarnagar) to be Civil Judge, Senior Division, Muzaffarnagar vice Sri Peeush Pandey.

**No. 1723 /DR(S)/2006**

Sri **Peeush Pandey**, Civil Judge, Senior Division, Muzaffarnagar to be Additional Chief Judicial Magistrate, Muzaffarnagar vice Sri Subhash Chandra-VI

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Muzaffarnagar.

**No. 1724 /DR(S)/2006**

Sri **Subhash Chandra-VI**, Additional Chief Judicial Magistrate, Muzaffarnagar to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

**No. 276 /DR(S)/2006 Dated: Allahabad :November 17, 2006.**

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Muzaffarnagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

Sri Anil Kumar is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of F.H.B. volume-III.

8. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).

1. The Registrar (Confidential), High Court, Allahabad.
2. The Joint Registrar (I), High Court, Allahabad.
3. The Assistant Registrar (Budget), High Court, Allahabad.
4. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
5. The Section Officer (Admin.A-3) Section , High Court, Allahabad.
6. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
7. P.S. to Hon'ble Administrative Judge, Muzaffarnagar. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**